

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

· ****

NOTIFICATION

No: 343

Dated: 12-6-2017

This is to notify that Mr. Waseem Mohd Dar S/O Gh. Mohd Dar R/O Sagri, Batapora, Tangmarg, Baramulla, who having been appointed as Jr. Legal Assistant in the Department of law Justice & Parliamentary Affairs vide Govt. order No.2551-LD-(Estt.) of 2016 dated 23.09.2016, therefore, his Provisional Enrolment No.510/13 dated 16.05.2013 shall be treated as cancelled.

By Order.

(Mohammad Yasin Beigh)
Joint Registrar(Adm.)

12/6
12/6

12/6

12-06-17

No: 7190/98/LD

Dated: 12-6-2017

Copy to the: -

- 1-2. Registrar Judicial, J&K High Court Wing Jammu / Srinagar.
3. Principal District & Sessions Judge, Baramulla.
4. Secretary, Bar Council of India, New Delhi
5. Manager Government Press, Srinagar publication in the next issue of the Govt. Gazette.
- 6-7. President Bar Association Srinagar / Baramulla.
8. Incharge NIC, High Court of J&K, Srinagar for uploading on the official website of J&K High Court.
9. Mr. Waseem Mohd Dar S/O Gh. Mohd Dar R/O Sagri, Batapora, Tangmarg, Baramulla.

.....for information

Joint Registrar(Adm.)

12/6
12/6

12/6

12-06-17